

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.C.(S.B) No. 02 of 2019

Director of Enforcement, Government of India, through its Assistant Director
Amit Kumar Appellant(s)

Versus

Shyamal Chakravarty Respondent

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CORAM : HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :- Video Conferencing)

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For the Appellant(s) : Mr. Prashant Vidyarthi, Advocate.

For the Respondent : Mr. Indrajit Sinha, Advocate

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05 / 26.06.2020. Let this case go out of my list so as to be placed before an appropriate
Bench after taking leave of Hon'ble the Chief Justice.

(Kailash Prasad Deo, J.)

Sandeep/Pappu